



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,26th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
11	WP(C)/3396/2021 B/O	SRI BISWAJEET ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. B PRASAD	GA, ASSAM
ADMISSION				
12	WA/159/2021 B/O	RATUL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/2246/2019 WITH LCR, FIXED	TAYAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	AB/2013/2021 FIXED	RAGHUBIR SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. M K DAS	PP, ASSAM
42	AB/2040/2021 B/O	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
ORDERS				
43	I.A.(CrI.)/289/2021 CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSE LIST in AB/2023/2021	JAYANTA KUMAR SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MS P BORA MS S P CHETRY	MR. B PATHAK MR. R THADANI
44	CrI.Pet./340/2021 FIXED	RANJIT KUMAR NATH Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
21	WP(C)/3330/2021 FIXED	SUKHARANJAN SILL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, SEC. EDU.
<u>ADMISSION</u>				
22	WP(C)/2579/2017 FIXED	MADHAB KALITA Versus THE STATE OF ASSAM and 5 ORS.	MR.P SARMAH MR.B CHAKRABORTY MS.P UPAMANYU	MR.M K CHOUDHURY(Sr.Adv.)(R-5) MS.A CHOUDHURY R-5 MR.N BARUAH(R-4) SC, SECONDARY EDUCATION MR.T N SRINIVASAN(R-5) MR.D BARKAKATI(R-4)
23	WP(C)/226/2021 FIXED	MRIGEN BORBORUAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU
24	WP(C)/2370/2020	KAMAL TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU MR K L GUPTA MR K L GUPTA MR. R MAZUMDAR MR H BEZBARUA MS. P K DEVI
25	WP(C)/2699/2020	NITISH PEGU Versus THE STATE OF ASSAM AND 7 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS P DEVI MR H J SAIKIA
<u>ORDERS</u>				
26	WP(C)/3208/2021 CAVT. NO.04182/021, FIXED	ABDUL AZIZ AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/07/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT			
22 WP(C)/6575/2018	SRI BINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. S DUTTA MR B K SINGH, PETITIONER IN PERSON MR. A SARMA MR H K DAS MR. K KALITA MR. S CHOWDHURY MS. I DAS	MR. K N CHOUDHURY (R2- R5) MR. R DUBEY (R2-R5) MS. A B KAYASTHA (R2-R5) ASSTT.S.G.I.
MOTION			
23 WP(C)/3387/2021 B/O	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
23	Cont.Cas(C)/215/2021 B/O	SHRI SUNIL CHANDRA CHAUDHURY Versus SMT ANURADHA ADHIKARI SHARMA AND 2 ORS	MR. H. BURAGOHAJN	
24	WP(C)/3318/2021 FIXED	JOYDEEP DAS AND 2 ORS Versus THE OIL INDIA LIMITED AND 4 ORS	MR. M SMITH MR. A K BARUAH MR S A HUSSAIN	MR B D DAS MR H K SARMA MR. D THAOSEN ASSTT.S.G.I. GA, AP SC, OIL
25	WP(C)/3352/2021 FIXED	MUKUNDA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FOREST
26	WP(C)/3394/2021 B/O	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M MAHANTA	SC, FOREST
27	WP(C)/3395/2021 B/O	SHRI SUNIL CHANDRA CHAUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAJN MS A DEVI	GA, ASSAM SC, AFDC
28	WP(C)/3397/2021 B/O	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
<u>ADMISSION</u>				
29	WP(C)/566/2021 B/O	RADHE SHYAM BAROI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR B SINHA	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, REVENUE
31	WP(C)/3156/2021 FIXED	MD AKKASH ALI Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNDR

ORDERS

32 Review.Pet./55/2021
WITH WP(C) 7005/2015 (D/O)
FIXED

THE POWER GRID CORPORATION OF
INDIA LTD. AND ANR.
Versus
TIRON DAIMARI AND 521 ORS.

MR. N C DAS
MS. M DEVI
MS M BORAH

GA, ASSAM
SC, REVENUE
SC, BTC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
51	Bail Appln./1320/2021 FIXED	ARUNAV PHUKAN Versus THE STATE OF ASSAM	MR B SINHA MR. M J GOGOI	PP, ASSAM
52	Bail Appln./1483/2021 FIXED	SABIR UDDIN @ SABIR UDDIN AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

[CIVIL BENCH - III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	WP(C)/2650/2020 FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. S R BORUAH
23	Cont.Cas(C)/192/2018	PABITRA BORA Versus MR. BISWAJIT PEGU	MS. S AHMED	MR. D SAIKIA MR. B J TALUKDAR MS. R B BORA MS. N PHUKAN MS. N PHUKAN MS. N M SARMA
24	WP(C)/4782/2020 FIXED	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR. K N CHOUDHURY MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
	WITH I.A.(Civil)/1138/2021 in WP(C)/4782/2020	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR A TEWARI	MR. B CHAKRAVARTY (C.G.C.) ADDL. SOLICITOR GENERAL

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

[CIVIL BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

21	CRP/72/2020 (AT 10:30 AM)	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR K KHANNA MR K KHANNA MR D DAS MR. D J DAS	MR. A K SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MR. W SHARMA MR P GOGOI
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ADMISSION

22	MACApp./101/2021 B/O	NATIONAL INSURANCE COMPANY LTD. Versus PRANATI KALITA AND 4 ORS.	MRS. S ROY MS A DAS MS P SHILL	
	WITH I.A.(Civil)/810/2021 in MACApp./101/2021	NATIONAL INSURANCE COMPANY LTD. Versus PRANATI KALITA AND 4 ORS.	MRS. S ROY MS A DAS MS P SHILL	

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